

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
AUTH VERIFY TECHNOLOGIES PRIVATE LIMITED

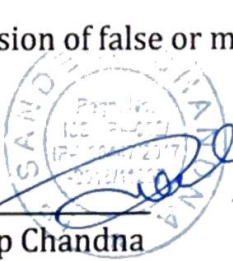
1.	Name of Corporate Person	Auth Verify Technologies Private Limited
2.	Date of Incorporation of Corporate Person	07.11.2017
3.	Authority under which corporate person is incorporated / registered	Registrar of Companies, Delhi & Haryana
4.	CIN of Corporate Person	U93010HR2017PTC071364
5.	Address of the Registered Office and Principal Office (If Any) Of Corporate Person	House No. 646, Sector - 15, Part-1 Gurugram, Gurgaon, Haryana - 122001, India
6.	Liquidation commencement date of Corporate Person	24.03.2021
7.	Name, address, email address, tel. no. and the Registration Number of the Liquidator	Sandeep Chandna #23, Ground Floor, A-Block, South City-2, Sector-49, Sohna Road, Gurugram-122018 cssandeep@live.in Mob - 9810768844 Reg. No.: IBBI/IPA-002/IP-N00447/2017-2018/11237
8.	Last date for submission of claims	23.04.2021

Notice is hereby given that the Auth Verify Technologies Private Limited has commenced voluntary liquidation on 24.03.2021.

The stakeholders of Auth Verify Technologies Private Limited are hereby called upon to submit a proof of their claims, on or before 23.04.2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Sandeep Chandna
Liquidator

Reg. No.: IBBI/IPA-002/IP-N00447/2017-2018/11237

Date: 26.03.2021
Place: Gurgaon